

Government on the various assurances, promises and undertakings given by the Ministers during the various sessions of Seventh Lok Sabha :—

- (i) Statement No. XVIII—Third Session, 1980.
- (ii) Statement No. XI—Fourth Session, 1980.
- (iii) Statement No. XI—Fifth Session, 1981.
- (iv) Statement No. V—Sixth Session, 1981.
- (v) Statement No. III—Seventh Session, 1981.
- (vi) Statement No. II—Eighth Session, 1982.

[Placed in Library See No. LT-4071/82].

(2) A copy of the Delhi Development Authority (Budget and Accounts) Rules, 1982, (Hindi and English versions) published in Notification No. G. S. R. 573 in Gazette of India, dated the 10th April, 1982 under section 58 of the Delhi Development Act, 1957.

[Placed in Library See No. LT-4072/82].

REPORT ETC. OF COIR BOARD FOR 1980-81, REVIEW ON AND REPORT OF NATIONAL FEDERATION OF INDUSTRIAL COOPERATIVES LTD., FOR 1980-81, ETC.

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table.

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Ernakula, for the year 1980-81 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of Coir Board, Ernakulam, for the year 1980-81.

[Placed in Library See No. LT-4073/82].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1980-81.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1980-81.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT-4074/82].

REVIEW ON AND REPORT OF STEEL AUTHORITY OF INDIA, LTD., NEW DELHI FOR 1980-81 ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : I beg to lay on the Table.

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.